#### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 4050 TO BE ANSWERED ON 13.08.2015

## NGOs IN RURAL DEVELOPMENT

### 4050. SHRI P.P. CHAUDHARY: SHRI ANIL SHIROLE: SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of Non-Governmental Organisations (NGOs) engaged in various rural development activities including Public Private Partnership projects, State-wise;

(b) the details of the Government support, if any, to such voluntary agencies in the discharge of their activities during the last three years and the current year, State/UT-wise;

(c) whether there have been complaints of impropriety of any nature against such agencies in their activities, functioning, funding and fund utilisation during the said
 (d) the details of action taken are interest.

(d) the details of action taken against such organisations including the steps taken by the Government to evolve an effective mechanism to oversee the functioning of these agencies effectively?

# ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) & (b): The Ministry of Rural Development is implementing various rural development programmes including Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), PradhanMantri Gram SadakYojana (PMGSY), National Rural Livelihoods Mission (NRLM) and Indira AwaasYojana (IAY) through State Governments/ UT Administrations in the rural areas of the country.

Non Government Organizations (NGOs)/ Project Implementing Agencies (Trusts, Societies, Cooperatives and Section 25 Companies) are involved in the implementation of MahilaKisanSashaktikaranPariyojana (MKSP) and Deen Dayal Upadhyay Gramin KaushalyaYojana (DDU-GKY) under NRLM. Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) is implementing a placement linked skill development scheme for rural poor youth under PPP mode with organizations registered under the Companies Act, 2013, India Trusts Act, 1882, Societies Registration Act, 1860, the Cooperative Societies Act, 1912, State Cooperative Societies Act, Multi State Cooperatives Act, 2002 and Limited Liability Act, 2008. The total cost of 189 DDU-GKY projects sanctioned to Trusts, Societies, Section



25 Companies is Rs. 810.71 crores to be shared between the Central and State Government in the ratio of 75:25 (in case of NE States the fund sharing ratio is 90:10).

Under MGNREGA, assistance of Civil Society Organisations (CSO) identified by the State Government, is taken under the Cluster Facilitations Team (CFT) Project to train and mobilize workers and to support the Gram Panchayats. The services of reputed NGOs may also be utilized under IAY.In addition, under the Ministry's Partnership Guidelines for partnering with NGOs/ CSOs, two NGOs namely, PRADAN (Professional Assistance for Development Action) and Digital Green Trust are selected as "NRLM Support Organisations" (NSOs). The details are given at **Annexure-I and II.** 

- (c): Complaints have been received against two Programme Implementing Agencies under DDU-GKY in which investigations were suitably instituted.
- (d): DDU-GKY has a three tier concurrent monitoring mechanism for ensuring quality of the program, including placement of candidates. Each placement is required to be tracked for a period of one year. The first level of concurrent monitoring is undertaken by an in-house Q-Team of the Project Implementing Agency. At the second level, monitoring is undertaken by the State Rural Livelihoods Missions/ State Nodal Skills Mission in the State Government. The Central Technical Support Agencies undertake monitoring at third level. The entire process of monitoring is regulated in terms of a Standard Operating Procedure notified by the Ministry. Apart from this quality of training is ensured through assessment and Certification of curriculum and candidates in terms of National Council for Vocational Training and Sector Skill Council standards.

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Annexure referred to in part (a)&(b) of the Lok Sabha Unstarred Question No 4050 due for reply on 13.08.2015

Number of Trusts and Societies sanctioned projects as Project Implementing Agencies

State Assam	No. PIAs (Trusts, Societies and section 25 companies) which have been sanctioned DDU-GKY projects	Number of project		
	- 8	8		
Bihar	9	11		
Chhattisgarh	7	8		
Gujarat	7	7		
Haryana	2	2		
Jharkhand	7	9		
Kerala	10			
Madhya Pradesh	3	10		
Odisha	11	3		
Rajasthan		12		
Tamil Nadu	13	13		
Tripura	41	42		
Uttar Pradesh	1	1		
Total	60	63		
OFFEE		189		



Annexure referred to in part (a)&(b) of the Lok SabhaUnstarred Question No 4050 due for reply on 13.08.2015

Details of project implemented by NGOs under MKSP

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SI. No.	Name of state	Programme Implementing Agency	Total Budget (Cr.)	Centr al Share	State share/ Others	Year of sanction	No.of Mahi laKis ans	Total central share release d (Cr)	
1	Bihar	ASA	13.17	7.19	5.98	2011-12	10000	5.39	
2	Karnataka	Green Foundation	6.25	4.69	1.56	2011-12	5000	3.52	
3	MP	PRADAN	19.97	9.77	10.20	2011-12	8000	7.33	
4	MP	ASA-Jhabua	13.35	7.76	5.59	2011-12	10000	5.82	
5	MP	ASA-Tikamgarh	9.16	5.33	3.83	2011-12	8000	3.99	
6	MP	CARD	2.56	1.92	0.64	2011-12	4500	1.44	
7	Maharastra	MSSSRF	5.8	4.37	1.43	2011-12	3000	3.2	
8	Karnataka	IDF	15	11.25	3.75	2013-14	11000	2.81	
9	Rajasthan	CMF	11.24	8.43	2.81	2013-14	25500	2.11	
10	West Bengal	LKP	13.51	10.13	3.38	2012-13	60000	2.53	
11	Multi state						6457		
12	project covering the	PRADAN in the					2632		
13	States of	States of Jharkhand, West Bengal,				43	2654		
14	Jharkhand,	Odisha and Chhattisgarh and					4505	9.78	
15	West Bengal, Odisha, Chhattisgarh and Maharastra	BAIF Development Research Organisation in Maharashtra	52.19	39.11	13.08	2013-14	5790	7.70	
16	Odisha	Life Academy of Vocational Studies.	1.73	1.30	0.43	2013-14	3000	0.33	
17	Odisha	Harsha Trust	1.29	0.97	0.32	2013-14	1750	0.24	
18	Odisha	Madhyam foundation	4.19	3.15	1.05	2013-14	6000	0.79	
19	Odisha	M.S. Swaminathan Research Foundation ( MSSRF).	3.13	2.35	0.78	2013-14	2500	0.59	
20	Odisha	Professional Assistance for Development Action (PRADAN)	6.17	4.63	1.54	2013-14	6000	1.16	



2	I Assam	NGOs: RashtriyaGraminVi kashNidhi, Guwahati (RGVN) Lead Consortiun Partner; Centre fo Microfinance and Livelihoods, Guwahati (CML) - Facilitating Partner; Grameen Sahara, Chhayagaon, Action for Food Production, Guwahati (AFPRO), GramyaVikas Mancha, Nalbari (GVM), Seven Sisters Development Assistance, Bongaigaon						
		(SeSTA)] Organisation for	14.39	12.67	1.72	2013-14	14000	3.6
22	Odisha	Rural Reconstruction & Integrated Social			no-presentation of the control of th	= 1		
		Service Activities	3.43	2.57				
22	77.5	(ORRISSA) Chinmaya	0.15	2.31	0.86	2013-14	3000	0.64
23	H.P	Organization for Rural Development	2.71	2.03	0.60	2012.14	2500	
24	Chhattishgarh	BastarSewakManda	2.99	224	0.68		2500	0.51
25	Gujarat	5 partners of GLPC	26.624	19.97	0.75		2200	0.56
26	Odisha	South Odisha Development Initaitive (SODI) a consortium of 7 days (Madhyam Foundation , Harsh Trust, OPDSC, PRADAN, RCDC, PRAGATI &Chetna Organic Farmers' Association)	18.556		6.65		42320	4.99
27	Jharkhand	SUPPORT	2.3475	13.917	4.64	2013-14	13200	3.48
28	Jharkhand	Tagore Society for	1.32	1.74	0.61	2013-14	3000	0.44
29	Jharkhand	Rural Development Rural Development Association	1.50	0.99	0.33	2013-14	2500	0.25
30	Jharkhand	Lokprerna	1.3	0.98	0.37	2013-14	2000	0.28
31	Jharkhand	Srijan Foundation	2.55		0.33	2013-14	2000	0.24
32	Jharkhand	Society for Promotion of Wastelands Development	4.72	3.53	1.19	2013-14	3600	0.48
33	Jharkhand	Life Education and Development Support	1.89	1.42		- 000 1000 000	7500	0.88
34	Jharkhand	Udyogini	2.507	1.42	0.47	2013-14	3030	0.35
35	Karnataka	MYRADA	3.21	2.41	0.63	2014-15	4000	0.19
				2,41	0.80	2013-14	3000	0.6

